

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 56
TO BE ANSWERED ON 18.07.2022**

DOMESTIC WORKERS

56. SHRI MADDILA GURUMOORTHY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is any data on the total number of domestic workers in the country and if so, the number of such domestic workers who have registered on the eshram portal so far;**
- (b) whether the Government has launched any specific scheme or programme to alleviate the problems of the domestic workers especially in light of the COVID19 pandemic;**
- (c) if so, the details thereof and if not, the reasons therefor; and**
- (d) whether it is true that a Draft National Policy for Domestic Workers is under consideration and if so, the current status of the implementation of the policy?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): As on 12th July, 2022, 2.76 crore domestic & household workers have been registered on e-SHRAM portal.

(b) & (c): The Unorganized Workers' Social Security Act, 2008, now subsumed in the Code on Social Security, 2020, provides for social security to all unorganized workers including domestic workers. Government has launched Central Sector Schemes like Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) and Pradhan Mantri Suraksha Beema Yojana (PMSBY) for life and disability cover and Pradhan Mantri Shram Yogi Man Dhan Pension Yojana (PM-SYM) for pension to the unorganised workers including domestic workers. Domestic Workers Sector Skill Council (DWSSC) under Ministry of Skill Development and

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Entrepreneurship is imparting various skill development training programmes to domestic workers. Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) provides secondary and tertiary health benefits to all unorganized workers including domestic workers who are covered as eligible beneficiaries as per Socio Economic Caste census Data, 2011. The Labour Codes, viz Code on Wages, 2019, Code on Occupational Safety, Health and Working Conditions, 2020 and Social Security Code, 2020 provide for decent working conditions, wages, occupational Safety, grievances redressal mechanism and social security benefits to all categories of workers including domestic workers.

(d): No, Sir.
